

M/s. FERMOS Engineering Private Limited
(CIRP commencement date: 8th September, 2023)

Bimal Ashok Desai, Insolvency Professional

Resolution Professional for M/s. Fermos Engineering Private Limited

Regn. No. IBBI/IPA-001/IP-P00748/2017-2018/11281

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Date: 6th December, 2023

To,
The Honorable NCLT, Ahmedabad Bench,
Zydus Hospital Corporate Bhawan, 1st & 2nd Floor,
Sarkhej - Gandhinagar Hwy, Vasna Telephone Exchange,
Bhaikakanagar, Sola, Ahmedabad, Gujarat 380059

Subject: Submission of Revised Creditors List of Corporate Debtor M/s. Fermos Engineering Private Limited in CIRP

Respected Sir,

The Hon'ble NCLT (Ahmedabad Bench) passed the order on 8th September, 2023 (Order No. C.P.(IB)/181(AHM)2023 for CIRP of M/s. Fermos Engineering Private Limited (the "Company" of the "Corporate Debtor") and appointed Bimal Ashok Desai IP/IRP as Interim Resolution Professional (Now Resolution professional appointed in first COC meeting held on 6th October, 2023) of M/s. Fermos Engineering Private Limited.

As per Regulation 17 of Insolvency and Bankruptcy Board of India (CIRP Process) Regulations, 2016 the Resolution Professional shall prepare the List of Creditors. The submission of this List is a part of the CIRP proceedings.

We hereby submit before your honour-

- (i) List of Creditors of M/s. Fermos Engineering Private Limited – in CIRP (CIRP commencement date: 5th December, 2023)

Yours Sincerely,

Thanks and Regards,



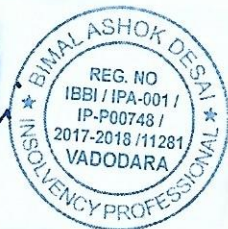
Bimal Ashok Desai

Insolvency Professional

Resolution Professional for M/s. Fermos Engineering Private Limited

Regn. No. IBBI/IPA-001/IP-P00748/2017-2018/11281

Enclosed: (1) List of Creditors of M/s. Fermos Engineering Private Limited Debtor – in CIRP



REVISED LIST OF CREDITORS

[As per Regulation 17 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Debtor) Regulations, 2016]

As on 5th December,, 2023

In the matter of

M/s. Fermos Engineering Pvt Ltd (Under CIRP)

Order No. C.P.(IB)/181(AHM)2023 Dated 8th September, 2023

Prepared by	Name of IP/IRP: Bimal Ashok Desai IBBI Registration No.: IBBI/IPA-001/IP-P00748/2017-2018/11281
Reference	The Honorable NCLT Ahmedabad Bench Order No. C.P.(IB)/181(AHM)2023 Dated: 8 th September, 2023

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DISCLAIMER

The information contained in this Revised List of Creditors ("**List**") is substantially based on information collected by the Resolution Professional from the books and papers of M/s. Fermos Engineering Pvt Ltd - In CIRP ("**Corporate Debtor**" or "**Company**"), or as supplied by claimants, former directors, officers or employees of the Company, or obtained from public domain. The Resolution Professional shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

This List has been prepared pursuant to Regulation 17 of the (Insolvency Resolution Process for Corporate Debtor) Regulations, 2016 and for no other purpose. The submission of this List is a part of the CIRP proceedings. Any recipient getting this List is only entitled to use the same for the purposes of CIRP proceedings, and is not entitled to circulate the whole or any part of the List for any other purpose.

The Resolution Professional disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the Resolution Professional for the List.

Notes:

1. The Creditors who have submitted their claims up to the date of 5th December, 2023 submission of creditors list to the Hon'ble NCLT has been considered.
2. The claims have been verified by the Resolution Professional based on the evidence/ information/ details/ invoices towards which the claims have arisen submitted by the respective operational creditors. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Resolution Professional may modify/ correct the list of claims, on the directions of the *the Hon'ble* NCLT, or otherwise



LIST OF CREDITOR

Pursuant to Regulation 17 of Insolvency and Bankruptcy Board of India Regulation, 2016, category wise list of Creditors has been prepared, on the basis of proofs of claims submitted and accepted by the undersigned, under the said regulations stating the following details:

1. amount of claim admitted;
2. extent to which the debts or dues are secured or unsecured;
3. details of the Creditors; and
4. proofs admitted or rejected in part, and the proofs wholly rejected.

This list of Creditors includes separate lists showing claims received and subsequently accepted by the Resolution Professional of the following Creditors:

1. Financial Creditors: **Annexure- 1**;
2. Operational Creditors (except employees and workmen): **Annexure- 2**
3. Statutory Dues: **Annexure- 3**

In this regard, public announcement shall also be made to the public informing filing of the list of Creditors with *the Hon'ble* NCLT, in the manner specified in Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016.

The list of Creditors is subject to modifications and necessary application shall be moved with *the Hon'ble* NCLT, from time to time, to modify an entry in the list of the Creditors filed with the Adjudicating Authority, in the manner directed by the Adjudicating Authority.

The list of Creditors, as modified from time to time, shall be:

1. Available for inspection by the persons who submitted proofs of claim; and
2. Available for inspection by members, directors and guarantors of the Corporate Debtor.



Revised List of Creditors as on 5th
December, 2023 of M/s. Fermos
Engineering Pvt Ltd - In CIRP

Annexure- 1: Claims of Financial Creditors

Sr. No.	Type of Creditor	Name of Creditor	Amount of claim (Rs.)	Amounts of claim admitted (Rs.)			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
				Secured	Unsecured	Total		
1	Financial Creditor	M/s. Jaspat Investments & Consultancy Pvt Ltd	1,12,75,000	NIL	1,12,75,000	1,12,75,000	Admitted	
2	Financial Creditor	M/s. Zeman Engineering Pvt Ltd	2,32,67,000	NIL	2,32,67,000	2,32,67,000	Admitted	

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Revised List of Creditors as on 5th
December, 2023 of M/s. Fermos
Engineering Pvt Ltd - In CIRP

Annexure- 2: Claims of Operational Creditors (except workmen and employees)

Sr. No.	Type of creditor	Name of Creditor	Amount of claim (Rs.)	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
				Secured	Unsecured	Total		
1	Operational Creditor	The Regional Director (I/c), ESI Corporation	42,24,199	NIL	42,24,199	42,24,199	Verification pending	Claim is based on assumption and estimation.
2	Operational Creditor	NIL	NIL	NIL	NIL	NIL		

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Annexure - 3: Statutory Dues

Revised List of Creditors as on 5th
December, 2023 of M/s. Fermos
Engineering Pvt Ltd - In CIRP

Sr No.	Type of Creditor	Name of creditors	Amount of claim (Rs.)	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
				Secured	Unsecured	Total		
1	Statutory Dues		NIL	NIL	NIL	NIL		

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Note: Apart from the claims mentioned above, no other claims have been received from the operational creditors/ employees and other Creditors (if any) of the Corporate Debtor as on the date of submission of creditors list to the Hon'ble NCLT. Further, necessary modification shall be done in the above-mentioned list of Creditors in case of any fresh/ modified claim received from any creditors, subject to approval of the Hon'ble NCLT.

Thanks & Regards


Bimal Ashok Desai



Resolution Professional for M/s. Feros Engineering Pvt Ltd
IBBI Reg. No. IBBI/IPA-001/IP-P00748/2017-2018/11281
E-mail: bimal.a.desai@icai.org

Date: Vadodara
Place: 6th December, 2023